

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 54

IA 1800/2020 IN C.P. (IB)/3568(MB)2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **PUNJAB NATIONAL BANK V/s JAILAXMI SUGAR PRODUCTS PVT. LTD**

Section 7 of the Insolvency and Bankruptcy Code, 2016 and Rule 11

ORDER

Adv. Chahat Modi for the Respondent No. 2 present through VC.

IA 1800/2020

Ld. Counsel for the Respondent No.1 and 3 informs that arguing Counsel is not available and Reply is not yet received from Respondent. Last two (2) weeks' time is granted.

The Respondent No.2 has already file the Reply. List this matter on Board on **13.05.2024.**

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**